

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI.

Original Application No.70 of 2023

Mr.K.Shanmugam,
S/o. Krishnan,
269, Ellaiyamman Koil Street, Karunakaracheri,
Somangalam, Kancheepuram — 602 109,
Tamil Nadu.

...Applicant

-Vs-

The Member Secretary,
Tamil Nadu Pollution Control Board,
Guindy, Chennai — 600 032 & 14 ors.

...Respondents

INDEX

S.No	Description	Page No.
1.	REPORT FILED ON BEHALF OF THE 1 ST AND 2 ND RESPONDENTS-TAMIL NADU POLLUTION CONTROL BOARD	1 - 12



Filed by
Thiru. S. Sai Sathya Jith
Advocate, Chennai.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI.**

Original Application No.70 of 2023

Mr.K.Shanmugam,
S/o. Krishnan,
269, Ellaiyamman Koil Street, Karunakaracheri,
Somangalam, Kancheepuram — 602 109,
Tamil Nadu. Mail: ks2396189@gmail.com

...Applicant

-AND-

1. The Member Secretary,
Tamil Nadu Pollution Control Board
Guindy, Chennai — 600 032.
Phone: 044 2235 3134 to 2235 3136
Mail: tnocmms@tnpcb.gov.in
2. The Chairman,
Tamil Nadu Pollution Control Board
Guindy, Chennai — 600 032.
Phone: 044 2235 3134 to 22353136
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3. The District Collector,
Kancheepuram,
Kancheepuram District-631501
Phone: +91-044-27238433
Mail: collrkpm[at]nic[dot]in
4. M/s. ACHIEVED SQ MARK,
Represented by its director, Plot No.A27C, SIPCOT
Kanchipuram, Tamil Nadu — 602 105.
Phone: 9940092144, Mail: venkat@kagroups.com
5. M/s. Mando, Automative India Private
Limited, Represented by its director,
Plot No. SIA & S5, SIPCOT
INDUSTRIAL PARK, Vangadu
Gramam (Post) Pillaipakkam,
Sriperumbudur Taluk,
Kanchipuram — 602 105.
Phone: +(91)-44-49231111,+(91)- 7667440846
Mail: ceo@mandoindia.in

J. for 2023
22/12/2023

**JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.**

6. M/s.HI-LEX INDIA PRIVATE LIMITED,
 Represented by its director, Plot No.B 1,
 SIPCOT Industrial Park,
 Pillaipakkam PH-II part,
 Sriperumbudur Taluk,
 Kancheepuram — 602 105.
 Phone: +914467180039
 Mail: ajay.sahni@hi-lex.co.in
7. TECHNO MOULDS,
 Represented by its director,
 Plot No.S9, SIPCOT Industrial Park,
 Pillaipakkam, Sriperumbudur Taluk,
 Kancheepuram — 602 105.
 REGD.Office: 18,Balaji nagar,
 Padi,chennai-600050
 Phone: 9551565401
 Mail: md@technomoulds.com
8. MACHIN.O POLYMERS LTD.
 Represented by its director,
 S-16, SIPCOT Industrial Park,
 Pillaipakkam, Sriperumbudur Taluk,
 Kancheepuramdistrict — 602 105.
 Phone: +911244684200
 Mail: administrator@machinopolymers.com
9. MICROTECH ENGINEERS,
 Represented by its director,
 Plot No.S-15, SIPCOT Industrial Park
 Pillaipakkam, Sriperumbudur Taluk,
 Kancheepuram — 602 105. Phone: 04424781846
 Mail: info@microtech5.com
10. ACCURATE SPRINGS PVT. LTD.
 Represented by its director,
 Plot No.S-12, SIPCOT Industrial Park,
 2nd Main road, Vengadu Village,
 Pillaipakkam, Sriperumbudur Taluk,
 Kancheepuram — 602 105. Phone: 9840298266
 Mail: aspl@accuratespringspvtltd.com
11. GESTAMP AUTOMATIVE CHENNAI PRIVATE LIMITED,
 Represented by its director,
 Plot ,No.B-12, SIPCOT Industrial Park,
 Phase -II part,Vengadu Village,
 Pillaipakkam Post, Sriperumbudur Taluk,

J. S. Kumar
 22/12/2013

JOINT CHIEF ENVIRONMENTAL ENGINEER
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 CHENNAI-600 032.

Kancheepuram — 602 105. Phone: 04467188708

Mail: karthod@ingestamp.com

12. BSH HOUSEHOLD APPLIANCES MANUFACTURING PVT.LTD.,

Represented by its Director,

Plot No.S-45, SIPCOT Industrial Park,

Pillaipakkam, Vengadu Village,

Sriperumbudur Taluk, Kanchipuram district,

Tamilnadu — 602 105. Phone: 04467178000

Mail: Julia.henry@bshg.com

13. UNITED INDUSTRIES PLASTIC PVT.LTD.,

Represented by its director,

Plot No.S-38 to S-40, 4th Main road,

SIPCOT Industrial Estate, Vengadu Village Pillaipakkam,

Sriperumbudur Taluk, Kancheepuram — 602 106.

Phone: 04464566614, Mail: mktg@unitedindustries.co.in

14. BLASTO, Blasto Metal Spray Processors,

Represented by its director,

S-22, Vengadu village,

SIPCOT Industrial Park,

Pillaipakkam,

Sriperumbudur Taluk,

Kancheepuram — 602 105.

Phone: 9500027267

Mail: info@blastometal.com

15. SIPCOT – Pillaipakkam Post

Sriperambudur Taluk

Kanchipuram

Tamil Nadu.

...Respondents

REPORT FILED ON BEHALF OF THE 1ST AND 2ND RESPONDENTS
TAMIL NADU POLLUTION CONTROL BOARD

I, J. Josephine Sahayarani, D/o. Jesu Rajan, Christian, aged about 57 years, having my office at 76, Mount Salai, Guindy, Chennai-600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB), Chennai -600 032, and filing this Report on behalf of the Respondent Tamil Nadu Pollution Control Board (TNPCB) and as such I am well acquainted with the facts of the case from the records.

J. Josephine Sahayarani 22/12/2023

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

2. The answering respondents deny all the averments contained in the application except those that are specifically admitted hereinafter. None of the allegations contained in the said application shall be deemed to be admitted merely for want of a specific denial/ traverse.
3. It is respectfully submitted that the present application is filed by the Applicant for the following among other prayers:
 - a) Restrain the respondents 4 to 14 from discharging untreated effluents into the said lakes viz., Irumbedu, Venkadu and Kolathur lakes by adhering zero level discharge system.
 - b) Restraining the respondents 4 to 14 from dumping and burning the waste materials in the said water bodies.
 - c) Direct the respondent authorities 1 to 3 to maintain the Venkadu, Irumbedu and Kolathur lakes free from any contamination or pollution.
 - d) Issue an order in the nature of a continuing mandamus, constitute a high level committee to monitor the lakes, viz. Irumbedu, Venkadu and Kolathur lakes and other water bodies to submit periodical reports to this Hon'ble Tribunal."
4. At the outset, it is respectfully submitted that, a complaint petition was received by this respondent from Thiru K Shanmugam, Karunakaracheri Village, Somangalam Post, Kancheepuram District regarding discharge of effluent/sewage/solid wastes generated from the industries located in Vengadu Village, SIPCOT Industrial Park, Pillaipakkam, Sriperumbudur Taluk, Kancheepuram District into the Vengadu Lake and thereby polluting the Lake.
5. It is respectfully submitted that the said complaint was investigated along with the Complainant and samples of water in the drains, wherever the complainant insisted, was collected on 14.10.2022. From the Report of Analysis of the samples collected, it was ascertained that the water quality parameters were within the trade effluent discharge

J. R. Kumar
24/10/22

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

standards prescribed by this respondent for inland surface water standards.

6. It is respectfully submitted that, again the same complaint was received through the 3rd Respondent on 23.01.2023. Accordingly, a team of officials of this respondent was formed and the team inspected the industries on 28.01.2023, 08.02.2023 and 10.02.2023 located in and around the Vengadu Village to ascertain the facts as alleged by the complainant. During inspection, the following observations were made:

Details of industries operating in the Vengadu Village, SIPCOT Industrial Park, Pillaipakkam

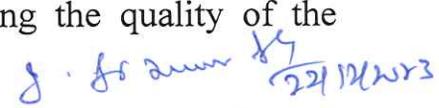
S. No	Total no. of industries in operation	No. of industries from which waste water generated		Total no. of industries provided Septic tank & Soak pit for treating the sewage generated	No. units provided STP/ETP		No. of units not operating STP/ETP provided
		Sewage	Trade Effluent		STP	ETP	
1	44	44	14	27	17	14	3

7. It is respectfully submitted that the following industries which were not operating their STP /ETP properly, were issued with Show Cause Notice vide Proceedings dated 09.02.2023:

- i) M/s. United Industries Plastic Pvt Ltd Unit 4, S.F.No. 258, 280, 281, 282 & 283 Parts, Plot No: S38 & S-39, Venkadu village, Sriperumbudur Taluk and Kancheepuram District.
- ii) M/s. Anu Industries Ltd, S.F.No. 303, Plot No. B2, SIPCOT Industrial Park, Pillaipakkam, Venkadu village, Sriperumbudur Taluk and Kancheepuram District.
- iii) M/s. Gestamp Automotive Chennai Pvt. Ltd., S.F.No.246, 247, 248pt, 236 pt, 249 part, Pillaipakkam A and B village, Sriperumbudur Taluk and Kancheepuram District.

8. It is respectfully submitted that a letter had been addressed to the units which have provided STP/ETP vide letter dated 10.02.2023 to strictly comply the following instructions:

- i) The unit shall operate and maintain the STP/ETP provided efficiently and continuously so as to bring the quality of the


 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

treated effluent/sewage within the standards prescribed by the Board.

- ii) The unit shall not discharge either treated or untreated sewage/trade effluent outside the unit's premises under any circumstances.
9. It is respectfully submitted that, on expiry of the show cause notice issued, the above said three units were again inspected on 07.03.2023 and the following observations were made:
- i) The unit of M/s United Industries Plastic Pvt Ltd Unit 4 has revamped the STP and ETP provided and the same were in operation. The said unit has cleaned the storm water drain provided inside the premises.
- ii) M/s. Anu Industries Ltd has provided new STP for treating the sewage generated from their premises and the same was operated continuously.
- iii) M/s. Gestamp Automotive Chennai Pvt. Ltd., has revamped the STP provided in their premises and the same was in operation
- iv) No discharge of untreated/treated sewage and trade effluent was noticed into the drain during the time of inspection

10. It is respectfully submitted that, under such circumstances, this Hon'ble Tribunal vide order dated 29.08.2023 directed as under:

"2. Let the matter be listed on ~~09.10.2023~~ 09.10.2023. In the meanwhile, the respondents are directed to file their respective responses."

11. It is respectfully submitted that, in this regard, the details of the 15th Respondent and the Respondent Nos. 4 to 14 is furnished below:

SIPCOT Industrial Park, Pillaipakkam formed as per the GO MS No. 138 Industries (MIG2) Department Dated 03.11.2006 with a total plot area of 1122.27 Acres covering Pillaipakkam, Navalur, Vengadu & Irumbedu Villages of Sriperumbudur Taluk, Kancheepuram District.

J. Arumugam
24/12/2023

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

Presently there are about 86 units in operation in SIPCOT Industrial Park located in the above said villages. SIPCOT is supplying the Tertiary Treated Reverse Osmosis water to the industries through pipeline network to all the industries operating in the SIPCOT Industrial Park, Pillaipakkam. The SIPCOT has not provided any treatment system to treat the sewage, trade effluent generated from the industries located. It is the responsibility of the individual units to treat and dispose the sewage, trade effluent generated in their premises.

Details of the 11 industries located in SIPCOT Industrial Park, Pillaipakkam, Vengadu Village as alleged by the Petitioner

S. No	Name and address of the unit	Products manufactured	Details of waste water generated		Details of STP/ETP provided		Status of operation of treatment system	Status of consent order issued
			Sewage	Trade Effluent	STP	ETP		
1	M/s. KA Industries, S.F.No. 290 Pt & 291Pt, Plot no. A27/C, SIPCOT Industrial Park, Venkadu Village Sriperumbudur Taluk, Kancheepuram District	1. Industrial Solid Tyres-30 TPM 2. Rubber Moulded Components - 35 TPM 3. Moulded Plastic Components-5 TPM	2.5 KLD	Nil	Nil	Nil	Septic tank and soak pit provided were in operation	CTO valid up to 31.03.24
2	M/s. Mando Automotive India Private Limited - Plant 1, S.F.No. S1A, S5 & S6 SIPCOT Industrial Park, Pillaipakkam, Pillaipakkam A B Block village, Sriperumbudur Taluk and Kancheepuram District	1. Motor Driven Power Steering - 240000 Sets/Month 2. Anti-Lock Braking System - 130000 Nos./Month Manual Rack and Pinion - 120000 Nos./Month	70 KLD	5 KLD	Yes	Yes	STP and ETP were in operation	RCO valid up to 31.03.24
3	M/s. Hi-Lex India Pvt. Ltd., S.F.No. Plot No: B1, Venkadu village, Sriperumbudur	1. Automobile cables for Two Wheeler and Four Wheeler such as Parking	37 KLD	0.025 KLD	Yes	Yes	STP and the Solar Evaporation Pan provided were in	RCO valid up to 31.03.24

J. S. Ramani
22/12/23

**JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.**

	Taluk and Kancheepuram District	Brake Cable, Manual Transmission Cable, Fuel Lid Opener Cable, Hood Opener Cable, Break Cable, Throttle Cable, etc- 10,81,750 Nos/Month 2.Window Regulators - 67,000 Nos/Month					operation	
4	M/s. Techno Moulds , S.F.No. Plot No. S-9, Pillaipakkam Sipcot Industrial Park, Venkadu village, Sriperumbudur Taluk and Kancheepuram District	1.Injection Moulded Plastic Components - 250 T/Month 2.Moulds And Dies- 25 T/Month	0.8 KLD	Nil	Nil	Nil	Septic tank and soak pit provided were in operation	RCO valid up to 31.03.31
5	M/s. Machino Polymers Ltd , S.F.No. 284 pt,285pt,287pt,288pt, Venkadu village, Sriperumbudur Taluk and Kancheepuram District	Polypropylene composite material & Alloys(PCM A) -833 Tons/Month	1.2 KLD	Nil	Nil	Nil	Septic tank and soak pit provided were in operation	RCO valid up to 31.03.25
6	M/s Microtech Engineers S.F No. 279(P), 285(P), 286 & 288(P),Plot no. S-15, SIPCOT Industrial Park, Vengdadu Village, Sriperumbudur Taluk, Kancheepuram District	Injection Molding of Automobile Components- 8.0 T/Month	0.8 KLD	Nil	Nil	Nil	Septic tank provided for the construction workers were in operation	CTE valid up to 31.03.23 (Under Establishment)
7	M/s. Accurate Springs Pvt Ltd , S.F.No. Plot No.S12, SIPCOT Industrial Park, Pillaipakkam/ 279	Coils Springs -100 T/ month	1.7 KLD	Nil	Nil	Nil	Septic tank and soak pit provided were in operation	RCO valid up to 31.03.24


 22/12/23

JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

	part, Venkadu village, Sriperumbudur Taluk and Kancheepuram District							
8	M/s. Gestamp Automotive Chennai Pvt. Ltd. , S.F.No. 246, 247, 248pt, 236 pt, 249 part, Pillaippakkam A B Block village, Sriperumbudur Taluk and Kancheepuram District	Sheet metal components for automobile - 4833 T/Month	55 KLD	Nil	Yes	Nil	STP was in operation	RCO valid up to 31.03.29
9	M/s. BSH Household Appliances Manufacturing Private Limited , S.F.No. PLOT NO : S-45, SIPCOT Industrial Park, Pillaipakkam, Venkadu village, Sriperumbudur Taluk Kancheepuram District	1.Washing Machines-400000 Nos/Annum, 2.Refrigerators -400000 Nos/Annum 3.Gas Cooktops-600000 Nos/Annum	55 KLD	29.5 KLD	Yes	Yes	STP and ETP provided were in operation	RCO valid up to 31.03.25
10	M/s. United Industries Plastic Pvt Ltd Unit-4 , S.F.No. 258, 280, 281, 282 & 283 Parts Plot No: S-38 & S-39, Venkadu village, Sriperumbudur Taluk and Kancheepuram District	Plastics Automobile Components & Home Appliances - 295 Ton Per Month	6 KLD	20 KLD	STP	ETP	STP and ETP provided were in operation	RCO valid up to 31.03.33
11	M/s. Blast Metal Spray Processors , S.F.No. 255 pt, 260 pt, 264 pt, Venkadu village, Sriperumbudur Taluk and Kancheepuram District	1.Engineering Components - Casting, machining, shot blasting, painting - 1000 Nos/Month 2.Engineering Structural Components -	0.8 KLD	Nil	Nil	Nil	Septic tank and soak pit provided were in operation	RCO valid up to 31.03.27

J. Francis 22/12/23

10
14
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

		Machining, Shot Blasting, Painting – 1500 Nos/Month						
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12. It is respectfully submitted that, a team comprising of officials of this Respondent was formed and the team inspected the above said 11 industries on 16.08.2023, 17.08.2023 and 24.08.2023 and the following observations were made:

- a. Out of 11 industries, 10 industries were in operation and one unit is under establishment stage.
- b. Out of the 10 units in operation, 5 units have provided STP for treating the sewage generated from their premises and the STPs were in operational condition.
- c. The remaining 5 units generate lesser quantity of sewage and hence provided only Septic tank and soak pit arrangements and the same were in operational condition.
- d. The samples of the treated sewage from these said units have been collected during inspection and sent to AEL, TNPCB for analysis.
- e. Out of 10 units, 4 units generate trade effluent from their manufacturing activity and have provided ETP in their premises. The ETP provided was in operational condition.
- f. The samples of the treated trade effluent from these said units have also been collected during inspection and sent to AEL, TNPCB for analysis.
- g. Report of Analysis of the treated sewage and trade effluent samples collected reveals that the parameters are within the Inland surface water standards prescribed by the Board.
- h. All the 10 units have provided storm water drain inside their premises to discharge the rain water collected in their premises during rainy season.

J. J. J.
22/12/23

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

- i. Out of which, 4 units have provided Rain water harvesting ponds inside their premises to harvest the rain water. The overflow from the Rain water harvesting ponds provided by M/s Mando Automotive India Private Limited - Plant 1 and M/s BSH Household Appliances Manufacturing Private Limited is let into the Kolathur lake. There was no overflow from the pond from the remaining 2 units namely M/s Hi-Lex India Pvt. Ltd and M/s Gestamp Automotive Chennai Pvt. Ltd.
- j. The storm water drain outside the units provided by the SIPCOT was found with water stagnant at some places and clogged with bushes at places.
- k. The samples of water from the Vengadu Lake and Kolathur Lake was collected during the time of inspection and submitted to AEL, TNPCB for analysis.
- l. Report of Analysis of the lake water samples collected reveals that the parameters achieve the Drinking Water – Specification (IS 10500:2012) standards as prescribed by the Board.
- m. Samples of water was not collected from the Irumbedu Lake as there were no water in the said lake during the time of inspection
- n. No discharge of untreated/treated sewage/effluent was noticed from the said 11 units into the storm water drain leading to the said lakes as alleged by the petitioner.

13. It is respectfully submitted that the Project Officer of the 15th Respondent was addressed to clean and maintain the storm water drain provided in the SIPCOT vide letter dated 24.08.2023 without any clogging so that the rain water during the rain reaches the lakes without any stagnation. The 15th Respondent is in the process of clearing the storm water drain.

J. S. Kumar
22/11/23

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

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14

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.

J. Josephine Sahayarani 89
22/12/23

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

VERIFICATION

I, J. Josephine Sahayarani, D/o. Jesu Rajan, working as Joint Chief Environmental Engineer, having office at No. 76, Anna Salai, Guindy, Chennai – 32, do hereby submit that the above contents are true to the best of my knowledge and belief through records.

J. Josephine Sahayarani 89
22/12/23

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI.**

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Somangalam, Kancheepuram — 602 109,
Tamil Nadu.

...Applicant

Vs

The Member Secretary,
Tamil Nadu Pollution Control Board,
Guindy, Chennai — 600 032 & 14 ors.

...Respondents

**REPORT FILED ON BEHALF OF THE
1ST AND 2ND RESPONDENTS-TAMIL
NADU POLLUTION CONTROL BOARD**

**Advocate for Respondents:
Thiru.Sai Sathyajith,
Chennai**

Dated: 28.12.2023

Date of hearing:09.01.2024

